

(c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY): (a) and (b). Yes, Sir.

- (c) (i) the Committee concluded that the outbreak was due to plague bacillus *Y. Pestic* based on epidemiological, ecological and microbiological evidence.
- (ii) The Committee observed that while expertise is available for the study of microbes, diagnostic capabilities need to be upgraded at the peripheral level.
- (iii) It recommended establishment of a national surveillance and response system for the control and prevention of infectious diseases.

**Family Planning Programme for Government Employees**

613. SHRI VILASRAO NAGNATHRAO GUNDEWAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state .

(a) whether the Government have taken any fresh steps to encourage the Government employees to undergo family planning operation;

(b) if so, the details in this regard; and

(c) if not, the other such measures proposed to be taken by the Government to make the family planning programme successful?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b). A set of incentives and disincentives for Government employees to encourage adoption of the small family norm already exists. This includes a special increment for undergoing sterilise after 3 or fewer children, rebate on the interest on house building advance, and special casual leave for undergoing sterilisation. Maternity leave for female Government employees is restricted to two living children.

(c) A result oriented Action Plan has been formulated in consultation with States and Union Territories, and is being implemented.

**Houses for Weaker Sections in UP**

614. DR. JAKSHIJI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the number of houses constructed for economically weaker section/low income group during 1994-95 and 1995-96 in Uttar Pradesh;

(b) the name of agencies to whom the implementation of these schemes have been entrusted under the 20 Point Programme; and

(c) the assistance provided by the Central Government during the above period for this purpose as a grant or in the form of loan?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) and (b). The total number of houses constructed for EWS (Economically Weaker Sections) and LIG (Low Income Group) in urban areas, under Point No. 14(d) and 14(e) respectively of the 20-Point Programme during 1994-95 and 1995-96 (upto August, 95) in Uttar Pradesh are as follows :

	1994-95	1995-96 (upto August, 1995)
ESW	4553 units	353 units
LIG	1595 units	244 units

These schemes are implemented by the State Government through its agencies as Housing is a State subject.

(c) The State Government undertakes these programme under their overall plan allocation and no earmarked Central assistance is provided for this purpose. Besides, HUDCO also extends loan facility to States for the construction of EWS and LIG houses.

12.02 hrs.

**RE : PRICE SITUATION IN THE COUNTRY**

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : Sir, I am raising this subject matter of the price situation in our country. I will characterize this as ...*(Interruptions)*... The Prime Minister is leaving as I am raising the important issue of the price situation in the country. We are insisting on our Adjournment Motion.

MR. SPEAKER : I have not allowed your Adjournment Motion. I am allowing you to make a statement. I will allow other Members also to say if they want.

SHRI NIRMAL KANTI CHATTERJEE : I am just indicating the situation. We were so insistent because the situation was and the situation is cruel and intolerable. The situation is not